

1	2	3	4	5	6
4.	Chandrapur Extn. 30	91.55		1983-84
5.	Lakwa Gas Turbine 3x15	15.51	Unit I Unit II Unit III	1980-81 1980-81 1981-82
6.	Mobile Gas Turbine 3x3			1981-82
7.	Mobile Gas Turbine 4x3	13.98		1981-82
	N.E.C.				
8.	Caro-Hills 2x30	43.20	Unit I Unit II	1986-87 1988-89

Production Of Films

(d) the number of the screened?

*614. SHRI N. DENNIS : Will the Minister of INFORMATION AND BROADCASTING be pleased to lay a statement showing.

(a) the total number of films produced by the private sector for commercial exploitation during the last three calendar years (language-wise);

(b) the number of them approved by the Censors;

(c) the number of them disapproved; and

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE) :

(a) The Board of Film Censors does not maintain any record about the production of films in India as it is in the private sector.

(b) A statement showing the language-wise break-up of Indian feature films certified by the Board of Film Censors during the last three calendar years, i.e., 1978, 1979 and 1980, is given below :—

Languages	1978	1979	1980
1	2	3	4
Hindi/Urdu	122	114	145
Assamese	6	10	7
Badaga	1
Bengali	37	37	37
Bhojpuri	1	2	3
English	2	1	..
Gujarati	32	38	34
Kannada	54	59	68
Konkani	1	..	2
Malayalam	123	131	99

	2	3	4
Manspuri	..	3	..
Marathi	15	19	28
Oriya	15	11	15
Punjabi	8	15	6
Tamil	105	140	145
Telugu	94	133	152
Tulu	3
Nepalase	1	1	..
TOTAL :]			
	619	714	742

(c) The number of Indian feature films refused certificates by the Board of Film Censors during the calendar years 1978, 1979 and 1980 is as follows :—

Year	Number refused certificates
1978	5 (4)
1979	1 (1)
1980	..

Figures in brackets show the number of films for which revised versions were certified subsequently.

(d) The Board of Film Censors does not have information regarding the number of films screened.

Coal India's Proposal to Import Gas Turbines

*615. SHRI N.K. SHEJWALKAR : Will the Minister of ENERGY be pleased to state :

(a) whether it is a fact that the Coal India have requested Government to permit import of gas turbines to augment power generation to produce more coal and meet energy requirements of eastern region ;

(b) the reasons why the proposal could not be accepted during the last one and a half years ;

(c) what is the present position with regard thereto ; and

(d) if approved, the number of gas turbines that will be imported and the additional quantum of energy that will be available to the entire region ?

THE MINISTER OF ENERGY (SHRI A.B.A., GHANI KHAN CHOUDHURI) : (a) Yes, Sir.

(b) The proposal to import Gas Turbine sets for captive power generation to meet emergent requirement had to be examined carefully by different agencies of the Government before the Government sanction could be issued on 16-2-81.

(c) and (d) : Coal India has already evaluated the offers received on the basis of a global tender. It has been decided to procure two 10 MW and two 5 MW sets.